

By E-mail/Speed post

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-05/2018/ 6010 /A

From :- Smti. Kanchan Newar
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Mahmud Hussain Barbhuiya,
Civil Judge & Asstt. Sessions Judge,
Dibrugarh.

Dated Guwahati, the 11th October, 2018

Sub:- **Permission to avail HTC.**

Ref:- Your letter No. CJD/1576/2018 dated 03.10.2018.

Sir,

With reference to the above, I am directed to inform you that, you have been allowed to avail Home LTC, for the block period 2016-2017 (by way of carrying forward), along with your wife and two children to visit your Home district Cachar, during the Winter vacation, by the shortest possible route, as per existing Rules.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo NO. HC.VII-05/2018/ 6011-6013/A, dated- 11/10/18 P

Copy to:-

- ✓ 1 The District & Sessions Judge, Dibrugarh, for information.
2. The Principal Accountant General, (A&E), Assam, Guwahati for information.
3. The Deputy Registrar (Finance)), Gauhati High Court, Guwahati for information and to take necessary action


JT. REGISTRAR (VIGILANCE)

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